

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 36 /1993 (in OA. No. 70/92)

Rohitashwa Kumar Versus U.D. 2 Apr.

Date of Order

Orders

This is an M.P. No. 36 /93
(in OA. No. 70/92, in Due Course)
for Early Hearing. On scrutiny
it has been found in order.

SO (T) 9/1/93

15/1/93

13/1/93

None present.

Register & Put up in Court
for admission on 25/1/93 for OA.

REGISTRAR
C.A.T., JAIPUR

O.A.
attached
(H)
20/1

25-1-93

Mr. S.D. Sharma - Counsel for petitioner
Mr. U.D. Sharma - Counsel for UOI
Mr. K.P. Mishra - Counsel for State of Raj.

The case will be taken in hand as
soon as the T.A.s which are very old
are completed. The M.P. is disposed of
accordingly.

B. B. Mahajan
Member (Adm.)

(D.L. Mehta)
Vice-Chairman

Copy sent
the app. on
vide 992
Date 5-2-93

11/2/93